

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 612 OF 2018 IN  
APPEAL NO. 135 OF 2018**

**Dated: 24<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Haryana Power Purchase Centre & Ors. ...Appellant(s)  
Vs.  
GMR Kamalanga Energy Limited & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee for R.1

**ORDER**

**IA NO. 612 OF 2018  
&  
APPEAL NO. 135 OF 2018**

Issue notice to the Respondents returnable on 29.05.2018.  
Mr. Vishrov Mukherjee takes notice on behalf of Respondent No.1. Dasti, in  
addition, is permitted.

List the matter on **29.05.2018**.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**